

ITEM NO.23

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.121/2024

ARUSHI SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 26-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Ms. Abiha Zaidi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice, returnable on 15 March 2024.
- 2 Liberty to serve the Central Agency, in addition.

(CHETAN KUMAR)
A.R. -cum-P.S.

(BEENA JOLLY)
COURT MASTER